

**The Hon'ble Justice of National Green Tribunal,  
Principal Bench.**

Subject: Objection regarding letter to Pollution Control Committee, Daman dt. 18/08/2022  
(Order copy enclosed)

Ref: Original Application No. 465/2022

Respected Sir,

I Kishor Chotu, resident of Bhathaiya, Moti Daman has filed the above application, complaining regarding M/s Eurocoustic Products Ltd., Kachigam, Daman, which was operating without Pollution consents since July 2020 and has been carrying out highly polluted manufacturing activities as under -

- a. Bio-diesel (not permitted in Daman)
- b. Rebar Coating
- c. Shot Blasting (Red Category)
- d. Powder coating (without ETP)

As per your order dt. 6th July 2022 (order copy enclosed), Daman Pollution Committee and Collector Daman has also issued a closure notice dt. 4th August 2022 to M/s Eurocoustic Products Ltd. with immediate effect, under the violation provision of section 25 of the water (prevention and control of pollution act 1974) and under 21 section of air (prevention and control act 1981) and the hazardous and other waste management and trans boundary rule 2016 framed under the environmental protection Act 1986 in exercise of power conferred under section 33-A of water (prevention and control of pollution act 1974 and section 31-A of air (prevention and control of pollution act 1981), it's hereby order for the closure of the unit with immediate effect for Gross violation of the above act and to prevent further environmental damages.

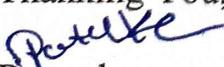
Also there was order to disconnect power supply and submit compliance report regarding disconnection of power supply if the said unit within 48 hours. (Order copy enclosed)

Now I submit to you the following -

1. M/s Eurocoustic Products Ltd., Daman has not kept respect of the order and continues to run the plant with the help of three DG sets in night shift.
2. M/s Eurocoustic Products Ltd., Daman are purchasing diesel worth 1.5 lac to 2 lac per day from Sai Petrol Pump, Kachigam, Daman to operate the DG sets which are presently being used to run the plant.
3. Maximum labours are called during night shifts daily from 7th August 2022 to operate the machines & equipments in plant.

I request Hon'ble Court to please look into this matter and take necessary actions, since M/s Eurocoustic Products Ltd, Daman is still operating despite of the closure notice by the court.

Thanking You,

  
Regards,

Kishor Chotu

Dt: 07.09.2022

No. PCC/DDD/NGT/OA465/2022-23/ 338  
Office of the Member Secretary,  
Pollution Control Committee,  
DNH & DD,  
Daman

Date: - 18/08/2022

To,

The Consultant (Judicial)  
(N.G.T.) (P.B.) GS

Sub.: Order passed in Original Application No. 465/2022

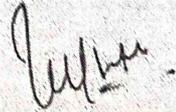
Ref.: Email dated 13 / 07 / 2022 (11:01 Hrs)

Sir,

In connection to the Order passed by the Hon'ble NGT in the matter as stated in the subject, it is to inform that the matter was already under consideration by the Pollution Control Committee, DNH & DD and based upon the inspections carried out recently a **Closure Direction** vide No. PCC/DDD/O-1091/93-94/316 dated 04 / 08 / 2022 (copy attached) was issued to the unit followed by Power Disconnection to the unit on 05 / 08 / 2022 as intimated by the Electricity Department (copy attached) to the office of the undersigned.

Further, it is pertinent to mention that Collector, Daman has been given the additional Charge of Member Secretary, Pollution Control Committee, DNH & DD on 21/07/2022.

It is therefore submitted that, as the unit has already been **CLOSED**, directions are further sought from the Hon'ble NGT whether or not to carry out a re-inspection and re-submit a report in the connection as directed in the Order referred herein.



Member Secretary  
Pollution Control Committee,  
DNH & DD  
Daman

Encl(s):

- Copy of Closure Direction No. PCC/DDD/O-1091/93-94/316 dated 04 / 08 / 2022
- Copy of reply received from Electricity Department dated 10/08/2022

Dated: 04/08/2022

DIRECTION UNDER SECTION 33(A) OF WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 AND 31(A) OF AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981.

WHEREAS M/s Eurocoustic Products Ltd., Sr. No. 355, Kachigam, Daman was issued E-Consent (Renewal) (Consent to Renewal) under GREEN Category for manufacturing of "Acoustic Panels - 12000 MT/Yr (no other items)" under section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 vide No. PCC/DDD/O-1091/KG/AA/93-94/2455 dated 07/09/2016, which is valid up to 31/03/2021;

AND WHEREAS the unit had submitted application for CCA - Renewal (Consent to Renewal) on 30/03/2021 vide application No. 861127 through the OCMMS;

AND WHEREAS complaints have been received on different occasions regarding functioning of the unit without valid consent;

AND WHEREAS the unit was inspected by the PCC officials to verify the relevant environmental compliances;

AND WHEREAS it was found that the unit was into production of various products without obtaining prior Consent from the Pollution Control Committee, DNH & DD and causing pollution in various forms as enumerated below thereby knowingly and deliberately violating the provisions under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974:

- a) Tremendous dust (be it vehicular or process dust) all throughout the campus
- b) Spillage of unknown chemicals in one of the shed
- c) Drums of Mix Solvents found in the same shed giving apprehension of some reaction based mechanism being carried out in the unit without any Consent from the Pollution Control Committee
- d) Empty as well as filled Drums of Used Cooking Oil were also observed
- e) Strains of a milky discharge from the Phosphating area was observed near an open drain to which the pipe carrying such discharge was kept nearby
- f) Non-functional & Dry Effluent Treatment Plant. The last reading of the ETP Energy Meter was 285.7 KWh
- g) A PVC pipe having its flow path from the ETP directly to open land without treatment

- h) Corrosion Control Powder Coating spread across the coating section
- i) Corrosion Control Powder Sludge dumped near the Cooling Towers
- j) Dust of Metal Surface Treatment not being collected properly into gunny bags through the Air Pollution Control Equipment
- k) Other Hazardous Waste Lying haphazardly at many locations across the unit
- i) Leakage of Transformer Oil from both the Transformers

NOW THEREFORE, it is to conclude that as the unit has grossly violated the provisions of the Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the Hazardous and Other Wastes (Management and Transboundary) Rules, 2016 framed under the Environment (Protection) Act, 1986, in exercise of the powers conferred under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 and Section 31-A of Air (Prevention and Control of Pollution) Act, 1981, it is hereby ordered for the **CLOSURE OF THE UNIT** with immediate effect for gross violation of the above Acts and to prevent further environmental damages.

The Vice President (Operation), DNHDDPDCL, Fortune Paradise Building, College Road, Nani Daman to disconnect the power supply and submit compliance report regarding disconnection of power supply of the said unit to the PCC, DNH & DD within 48 hours.

*Latnas*  
313

Member Secretary  
Pollution Control Committee,  
DNH & DD,  
Daman.

OK ✓

To,

M/s Eurocoustic Products Ltd.  
Sr. No. 335, Near Kachigam Char Rasta  
Nani Daman, Daman.

Copy to: - The Vice President (Operation), DNHDDPDCL, Fortune Paradise Building, College Road, Nani Daman for necessary action and intimate to this office within 48 hours.

*Am*

**EUROCOUSTIC PRODUCTS LTD**  
KACHIGAM  
DAMAN - 396 210.

Received on 5/8/22  
at 11.15 AM

SECTION	4/8/22
DATE	
RECEIVED	
SIGNATURE	<i>Am</i>

P/08  
01.11.2021  
01.11.2021



Dispatched To: RKC INFRA  
EPL Challan No.: 0760  
Date: 10.09.2022  
Trallor No: GJ06TT-7751

# EUROCOUSTIC PRODUCTS LTD.

Regd. Office & Works : PSL Campus, Kachigam Char Rasta, Kachigam, Daman (U.T.) - 396 210.

TIR NO.: 0760/2022  
DATE: 10.09.2022

## INSPECTION REPORT OF COATED BARS

LOT INSPECTED (KGS) : 4890 + 11630  
NAME OF CLIENT : RKC INFRA BUILT PVT. LTD. - DAMAN  
CHALLAN NO. : 171 DT. 24.04.2022 & 174 DT. 30.04.2022

QUANTITY Kgs	HEAT NO.	THICKNESS	BEND TEST	TESTING OF CONTINUITY OF COATING	REMARKS
4890	—	PASSED	PASSED	PASSED	Sample taken from above lot for testing.
11630	—	PASSED	PASSED	PASSED	

TOTAL: 16520 Kgs

PARAMETERS OF TESTING	TESTS RESULTS AND REMARKS
SURFACE PREPARATION : Checked as per (Shot Blasting) IS 13620 : 1993 CL 5.1	Blasting surface checked and found okay. Near white metal type.
THICKNESS OF COATING: Measured to IS 13620:1993 CL 7.1	Coating thickness checked by Elcometer Found okay. Thickness sheet attached.
ADHESION OF COATING : Checked to IS 13620 :1993 CL 7.3	Bend test found okay. No cracking or disbonding found at the outer radius of bent sample
CONTINUITY OF COATING: Checked to IS 13620 :1993 CL 7.2	Holiday test found okay.

TESTED BY *GYANDR*



For Eurocoustic Products Ltd.

*V. K. SINGH.*  
COUNTER SIGNED BY

# e-Way Bill

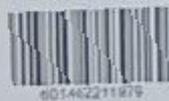


e-Way Bill No: 6014 6221 1979  
e-Way Bill Date: 10/09/2022 04:06 PM  
Generated By: 26AAA CE009 6R1Z9 - EUROCOUSTIC PRODUCTS LTD  
Valid From: 10/09/2022 04:06 PM [100Kms]  
Valid Until: 11/09/2022

**Part - A**  
GSTIN of Supplier: 26AAACE0096R1Z9,EUROCOUSTIC PRODUCTS LTD  
Place of Dispatch: Daman,DADRA AND NAGAR HAVELI-396210  
GSTIN of Recipient: 26AAF CR470 1B1ZW ,RKC INFRABUILT PRIVATE LIMITED  
Place of Delivery: DAMAN,DADRA AND NAGAR HAVELI-396210  
Document No.: FBEC/22-23/0760  
Document Date: 10/09/2022  
Transaction Type: Bill To - Ship To  
Value of Goods: 155520.61  
HSN Code: 7214 - TMT BAR( +2 )  
Reason for Transportation: Outward - Job Work  
Transporter:

**Part - B**

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.Info (if any)
Road	GJ05TT7751	Daman	10-09-2022 04:06 PM	26AAACE0096R1Z9	-	-



REBAR

Products Ltd FBEC DIVN

ISO 9001 CERTIFIED

TIN : 25AAACE0096R1Z9

CIN : U74110DD1281PLC002380

STATE : Dadra and Nagar Haveli and Daman and Diu CODE : 26

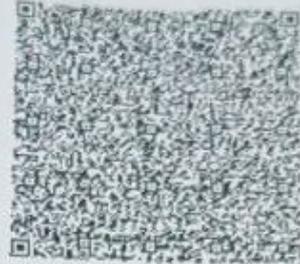
Subject to DAMAN Jurisdiction

**TAX INVOICE**

Regd. Office & Works :  
Survey No. 355, Vast Kachigam Road,  
Kachigam, Daman (U.T.) - 396210  
E-mail : contact@epigroup.co.in  
Web : www.epimodular.com

(ORIGINAL FOR RECIPIENT)

e-Invoice



91c20a3df31bff1eda32a6b0773f7a832c13d09b1867472298-

55e4b4e787dbb4

No. : 162212416190805

Date : 10-Sep-22

Name of Receiver / Billed To  
RKC INFRABUILT PVT LTD  
DAMAN BEACH  
DAMAN - 396210  
Contact No. : Mr. Mittal D. Parikh  
Dadra & Nagar Haveli and Daman & Diu, Code : 26  
PIN : 26AAFCR4701B1ZW  
GST No. : AAFCR4701B

Invoice No. : FBEC/22-23/0760  
Date : 10-Sep-22  
SO. No. : SO/21-22/0052 (New Rate) - Part :  
Date : 1-Oct-21  
Purchase Order No. : RKC/Coating/Daman/21-22/01  
Date : 22-Sep-21  
Insurance : In Your Scope  
Freight : In Your Scope

Name of Consignee / Shipped To  
RKC INFRABUILT PVT LTD  
DAMAN BEACH  
DAMAN - 396210  
Contact No. : Mr. Vishesh (8000225381)  
Dadra & Nagar Haveli and Daman & Diu, Code : 26  
PIN : 26AAFCR4701B1ZW

Transporter Name: RKC INFRABUILT  
LR/RR. No. : Date:  
Vehicle No. : GJ-06-TT-7751  
Special Instruction: INWARD DELIVERY CHALLAN  
NO.171 / 174 DT.24.04.2022 /  
30.04.2022 (OUR DELIVERY  
CHALLAN NO.FBEC/22-23  
/0760 DT.10/09/2022)

Description of goods	Quantity	Unit	Rate	Value
FUSION BONDED EPOXY COATING ON REBAR - DIA 10MM	4.890	MT	11,450.00	55,990.50
FUSION BONDED EPOXY COATING ON REBAR - DIA 16MM	11.630	MT	9,750.00	1,13,392.50
<b>Sub Total</b>				<b>1,69,383.00</b>
CGST @ 6% (FBEC-DIV)				10,162.98
UTGST @ 6% (FBEC-DIV)				10,162.98
R.OFF				0.04
<b>Total</b>	<b>16.520</b>			<b>1,89,709.00</b>

HSN/SAC	Taxable Value	Central Tax		I/T Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
873	1,69,383.00	6%	10,162.98	6%	10,162.98	20,325.96
<b>Total</b>	<b>1,69,383.00</b>		<b>10,162.98</b>		<b>10,162.98</b>	<b>20,325.96</b>

Amount (in words) : INR Twenty Thousand Three Hundred Twenty Five and Ninety Six paise Only

Amount in Words : INR One Lakh Eighty Nine Thousand Seven Hundred Nine Only

Remark : PROJECT NAME : RKC INFRABUILT - DAMAN

That the particulars given above are correct and the amount indicated represents the price actually charged and that there is no flow or additional consideration by or indirectly from the buyer.

Bank Details:  
Bank C.A/c.No. : HOFC 50200033985782  
IFSC code : HOFC0000086

Signature of the Assessee or his Authorised Agent  
For EUROCOUSTIC PRODUCTS LIMITED FBEC DIVN

NIRESH SHANKARBHAI RANA  
Dadra & Nagar Haveli and Daman & Diu, Code : 26  
Date: 10/09/2022

Authorised Signatory





# EPL-WEIGH BRIDGE

SURVEY NO. 355, VAPI-KACHIGAM ROAD, KACHIGAM, DAMAN (UT) - 396 210

Serial No : 13078 Date : 10-09-2022  
Vehicle No : GJ-06TT-7751  
Product Name : COATED BAR  
Supplier : RKC INFRABULIT DAMAN  
Remark : 10/16 MM

<u>Particular</u>	<u>Weight</u>	<u>Date</u>	<u>Time</u>
First Weight : <b>13360</b> Kg		10-09-2022	11:16:29
Second Weight : <b>29880</b> Kg		10-09-2022	15:09:23
Net Weight : <b>16520</b> Kg			

First Operator Name :

Second Operator Name :

Operato